

IN THE HIGH COURT OF JHARKHAND AT RANCHI

[Civil Miscellaneous Appellate Jurisdiction]

M.A. No. 516 of 2019

Mansha Singh @ Rajesh Singh Appellant(s)

Versus

Prem Nath Singh & Ors. Respondent(s)

.....
CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through :-Video Conferencing)

.....
For the Appellant(s) : Mr. H. K. Singh, Advocate.
Mr. D. K. Maltiyar, Advocate

For the Respondent(s) :
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03 / 09.07.2020. Let this case go out of my list so as to be placed before an appropriate Bench after taking permission from Hon'ble the Chief Justice.

However, learned counsel for the appellant may mention the case before Hon'ble the Chief Justice for early hearing.

(Kailash Prasad Deo, J.)

Sandeep/R.S.